

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.1  
C.A.(CAA)/31(AHM)2024

**Proceedings under Section 230-232 & 66 of Co. Act 2013**

**IN THE MATTER OF:**

HN Safal Infra Space Pvt. Ltd  
HS Safal Infra Developers Pvt. Ltd

.....Applicant

**Order delivered on: 27/06/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Ms. Dharmishta Raval, Advocate  
For the Respondent :

**ORDER**  
**(Hybrid Mode)**

Heard the learned counsel for the Applicant Companies.

**The order is reserved.**

Sd/-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**